[Mr. Speaker].

the appointment of a Parliamentary Committee to investigate the specific matter and to report to the House by the specified date.

However, if in the course of preliminary investigation it is found that the person making the allegations has supplied incorrect facts or tried to bring discredit to the name of the Member wilfully or through carelessness he shall be deemed to be guilty of a breach of privilege of the House."

I will, therefore, suggest to the Members or anyone who wishes to make any charges against any Minister to follow the above procedure.

Shrimati Lakshmikanthamma (Khammam): Sir, on a point of order.

Mr. Speaker: There cannot be any point of order on my ruling.

Shrimati Lakshmikanthamma: It is not on this.

Mr. Speaker: You cannot have a discussion on this.

बी मधु लिसये (मंगर) : मध्यक्ष महोदय, भापने जो प्रक्रिया बनलाई है वह ठीक है, लेकिन उसमें दो सवाल उठते हैं। एक तो यह संविधान के मातहत नई लोक सभा के गठन के पहले की बात है और इस लोक समा को नई प्रक्रिया बनाने का मधिकार है, वूसरी बात यह कि सभी जो विशेषाधिकार प्रस्ताव या नया प्रस्ताव है उनके बारे में कार्यवाही क्या होगी। यह प्राप बतला दीजिये।

Shrimati Lakshmikanthamma: They have asked for a committee about it. I want to know the legal and technical aspect of it.

Shri Hem Barma (Mangaldai): May I draw your attention to another precedent set up in this House! Mr. Speaker: Yau can bring it to my notice but not now. I will be very happy for any light to be thrown on it and to learn from you, but I am not prepared for a discussion in the House.

Shri Hem Barua: There were two proposals. One was made by Shri Nath Pai. You promised to consider both of them but you have given your ruling only on one of them and have not said anything about Shri Nath Pai's suggestion.

Mr. Speaker: There was only one proposition before me.

Shrimati Lakshmikanthamma: I wanted to know about the legal aspect of any Minister or any Member being . . . (Interruption).

Mr. Speaker: After careful examination I have explained the whole procedure now.

12.48 hrs.

COMMITTEE ON PRIVATE MEM-BERS' BILLS AND RESOLUTIONS SECOND REPORT

Shri Khadilkar (Khed): Sir, I beg to present the Second Report of the Committee on Private Members' Bills and Resolutions.

STATEMENT BY MEMBER UNDER DIRECTION 115 RE, FOOD SUPPLY TO BIHAR AND MINISTER'S REPLY THERETO

भी कि॰ भं॰ मा (मधुबनी): प्रध्यक्ष महोदय, धादेश सं॰ 115 के मातहत, जो कि करम प्राफ प्रोसीजर ऐंड कांडक्ट घरफ बिजनेस इन दि सोक सभा नामक पुस्तिका में है, मैं, इस सदन में खाध मंबी काम रोड़ो प्रस्ताव पर जो घांफड़े विहार के दे रहे के उनके सम्बन्ध में कहना भाहता हूं कि जब मैं उन घांकड़ों की तुलना विहार सुरुषांड़ की एएट में बिने हुए सोकड़ों से करता हूं कि किंदका